

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 60/2019

AKBAR ALI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 19-11-2019 This appeal was called on for hearing today.

For Appellant(s) Ms. Reena Rao, Adv.
Mr. Sandiv Kalia, Adv.
Dr. Sushil Balwada, AOR

For Respondent(s) Mr. Ankur Prakash, AOR
Mr. Alok Kumar Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of appellant.

Ld. Counsel is present on behalf of respondent.

Issue reminder for records.

List again on 27.1.2020.

SURINDER S. RATHI
Registrar